

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 129 of 2014

Dated : 1st September , 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Powergrid Corporation of India Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission
& Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
Mr. Vallinayagam

ORDER

The Learned Counsel for the Respondent no. 1 seeks some time to file the reply. Accordingly, he is directed to file the reply on or before 18.09.2014 after serving copy on the other side.

Post the matter for hearing on **08.10.2014**. In the meantime, rejoinder be filed, if any.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/js